

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 852
(To be answered on the 7th February 2019)

DELHI-KANNUR FLIGHT

852. SHRI MULLAPPALLY RAMACHANDRAN

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government proposes to start flights between Delhi and Kannur; and
(b) if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) and (b): No, Madam. Government has laid down Route Dispersal Guidelines (RDG) with a view to achieving better regulation of air transport services taking in to account the need of different regions of the country. The domestic air services in the country have been deregulated. It is up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability. The scheduled domestic airlines are free to operate anywhere within the country subject to compliance of RDG.

However, actual operations by any airline is guided by its commercial judgement upon the traffic demand and economic viability of operations.
